

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 34 of 2014

Dated : 24th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Delhi Metro Rail Corporation Ltd.

... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Counsel for the Appellant(s) : Mr. Chandan Kumar

**Counsel for the Respondent(s) : Mr. Manish Srivastava for R.5
Mr. Manu Seshadri for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.2 & 3**

ORDER

Some Respondents have filed their respective Written Submissions.

Post the matter for further hearing on **16.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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